

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:907
ANSWERED ON:17.08.2007
OUTSTANDING RENT OF OFFICIALS AND JUDGES
Agarwal Shri Dharendra;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether lakhs of rupees are outstanding against higher officials and judges on account of rent of the Government accommodation ;
- (b) if so, the details thereof;
- (c) whether the Government has not been able to recover the outstanding amount ;
- (d) if so, the reasons therefor; and
- (e) the action taken to recover the outstanding rent and the action taken against the guilty persons so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): Yes, Sir.
- (b): The detailed statement enclosed at Annexure `A` & `B`.
- (c): Yes, Sir.
- (d): (i) Due to stay granted by Hon`ble Courts.
(ii) Due to non-availability of addresses of some defaulters.
(iii) Defaulters have pleaded time and restraint as their plea for exemption is under consideration.
(iv) Non communication of postings of defaulters to facilitate recoveries through respective Pay & Accounts offices.
- (e): Action is being taken against the defaulters under P.P. Act, 1971.

ANNEXURE `A`

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 907 FOR 17.8.2007.

Sl. No.	Name & address	Amount	Remarks
1.	Shri K. Vasudevan D-II/118 Kidwai Nagar West	Rs. 169867/-	
2.	Shri Yogeshwar Dayal D-II K-8-3/13/RK Puram	Rs. 103668/-	
3.	Smt. Vijaya Laxmi D-II/148 Kaka Nagar	Rs. 146104/-	

4. Shri A. J. Pau Rs. 187317/- S.C Case
204/S-I M.B. Road
5. Shri R. K. Mukhi Bhattacharya Rs. 217466/-
D-II/34 Shahjahan Road
6. Shri T. S. Kripanidhi Rs. 165327/- S.C. Case
K-2-2/13/RK Puram
7. Shri Prabhat Kumar Rs. 750183/- S.C. Case
D-II/71 Pandara Road
8. Shri M. C. Verma Rs.202605/- S.C. Case
D-II/A2735 Netaji Nagar
9. Shri V. K. Raheja Rs. 135279/- S.C. Case
D-II/766 Asian Games Vill.
10. Shri Manohar Prasad Rs. 132456/- S.C. Case
D-II/10 Conwalis Road
11. Shri Shamshar Singh Rs. 793590/- S.C. Case
D-II/253 Vinay Marg
12. Shri Vishnu Kumar Rs. 292257/-
B-45, Mothi Bagh
13. Shri Q Shamim Rs. 305585/-
D-II/C-6(MS) Pandara Park
14. Shri S. S. Sharma Rs. 1165741/-
D-II/99 Kaka Nagar
15. Shri A. K. Sinha Rs. 362853/-
787, Asian Games Village
16. Shri S. C. Verma Rs. 396830/-
D-II /116 Kidwai Nagar West
17. Shri S. Ramakrishnan Rs. 195354/-
D-II/5 Kidwai Nagar West
18. Shri S. H. Khan Rs. 320337/-
DII/199 Kaka Nagar

ANNEXURE`B`

Outstanding dues amounting more than Rs.100000.00 against type-V(B) and above flats.

Sl.No.	Name	Flat No.	Outstanding due
1.	Arvind Kumar	DI/10 Chanakyapuri	457272.00
2.	A. K. Ganju	DI/76 Chanakyapuri	305483.00
3.	D. K. Biswas	CII/63 Shahjahan Rd -	217941.00
4.	G. S. Prasad	CII/7 Tilak Marg	382903.00
5.	Gurcharan Singh	CI/8 Humayun Rd.	350000.00
6.	H. N. Sharma	CII/151 Chanakyapuri	517253.00
7	Jayant Mishra	CII/61 Chanakyapuri -	268477.00
8.	John Joseph	CII/101 Moti Bagh	2036907.00
9.	Jus. K. K. Usha	CI/4 Humayun Rd.	492388.00
10.	N. Mishra	4-1(MS) Shahjahan Rd	226299.00
11.	O. P. Nigam	DI/63 Chanakyapuri -	215549.00
12.	S. C. Tripathi	CI/49 Bapa Nagar	110030.00
13.	V. K. Choudhary	CII/75 Shahjahan Road	280664.00
14.	Tulsi Gaur	DI/138 Chanakyapuri	1937535.00
15.	Gajendra Haldea	CII/69 Bapa Nagar	2486854.00
16.	S. D. Sharma	CII/133 Chanakyapuri	302467.00
17.	R. K. Caroli	9 G R G Road	3114269.00
18.	P. R. Dev	DI/93 Rabindra Nagar	1038819.00
19.	Shafi Alam	DI/52 Bharati Nagar -	386878.00
20.	C. D. Arha	CI/13 Bapa Nagar	309773.00
21.	Devendra Dutt	10-E Hudco Place	1101830.00
22.	Dharmendra Dev	12 Copernicus Lane -	202549.00
23.	Sushila Tiriya	CII/56 Moti Bagh	443607.00
24.	Sandeep Bagchee	CII/65 Moti Bagh	263418.00
25.	Jus. Arun Kumar	10 K M Marg	143844.00
26.	O. P. Srivastava	3-B Hudco Place	178392.00